

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-34/2020/2761/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bobita Kshetry,  
Member,  
Motor Accident Claims Tribunal,  
Sonitpur, Tezpur.

Dated Guwahati, the **30<sup>th</sup>** March, 2023.

Sub:- **Vehicle permission.**

Ref:- Letter No. MACT(S) 265 Dated 27.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to use the official vehicle, at own cost, from the evening of 12.04.2023 till the morning of 24.04.2023**, has been granted. The next senior most Judicial officer at Sonitpur, Tezpur, will remain in charge of your Court and office during your absence.

Yours faithfully,

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-34/2020/2762/A, dated 30-03-2023**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Initials]*